

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 25 of of 2012

Dated: 9th February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Steel Limited ...Appellant (s)

Versus

Jharkhand State Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran,
Mr. Abhishek Roy,
Ms. Nandini & Ms. A. Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai for JSERC

ORDER

Admit. Issue notice. Mr. C.K. Rai takes notice on behalf of Respondent-Commission and seeks some time to file the reply.

Post the matter for hearing on **29.03.2012**. In the meantime, pleadings be completed.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs